

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.239 of 2021

IN THE MATTER OF:

Nitin Chandrakant Naik & Anr.

... Appellants

Versus

Sanidhya Industries LLP & Ors.

...Respondents

**For Appellants: Shri Abhishek Anand and Shri Kunal Godhwani,
Advocates**

**For Respondents: Shri Rohit Kumar Singh, Advocate (R-1)
CA Raghunath S (R-4 & 5)**

ORDER
(Virtual Mode)

31.03.2021 Heard.

Issue Notice. Requisite along with process fee, if not filed, be filed within three days. If the Appellants provide e-mail address of Respondents, let notice be also issued through e-mail. The Appellants to complete service on Respondents.

It is stated by the learned Counsel for the Appellants that in connected matter having Company Appeal (AT) (Ins) No.257 of 2020, this Court has stayed para - 26 – directions of the Impugned Order dated 13.11.2019 in that Appeal, copy of which is at Annexure A-8 Page – 56. There was yet another Order passed by the Adjudicating Authority (National Company Law Tribunal, Mumbai Bench) on 28th January, 2021 in M.A. 919/ 2020, copy of which is at Annexure A-1 Page – 27 in which also similar direction was there to Banks to execute the Agreement and transfer property as directed in Order dated 13.11.2019 and which Order is now challenged in this Appeal. Counsel refers

to Prayer – B of M.A. 919/2020 which has been allowed by the Adjudicating Authority.

It is stated that the other Appeal - Company Appeal (AT) (Ins) No.257 of 2020 is coming up on 14th April, 2021.

The learned Counsel for the Appellants seeks ad interim directions to stay the Order passed in M.A. 919/ 2020.

Having gone through the record, till the next date, the Impugned Order in M.A. 919/2020 (Annexure A-1) is stayed.

Respondents to file Reply.

List the Appeal 'for admission (after Notice) hearing' on 14th April, 2021.

Registry to take steps so that the present Appeal as well as Company Appeal (AT) (Ins) No.257 of 2020 come before the same Bench.

The ad interim Order shall remain in force till next date.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md